

GOVERNMENT OF INDIA
MINISTRY OF FOOD PROCESSING INDUSTRIES
LOK SABHA
UNSTARRED QUESTION No. 4572
ANSWERED ON 28TH MARCH, 2023

VOCAL FOR LOCAL IN FOOD PROCESSING SECTOR

4572. SHRI MANOJ KOTAK:

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether the Government has taken any initiative for Atmanirbhar Bharat Abhiyan-Vocal for Local in Food Processing Sector;
- (b) if so, the details thereof, State-wise especially in Maharashtra;
- (c) whether the Government is helping the micro enterprises in view of challenges faced by them;
- (d) if so, the details thereof;
- (e) whether the Government has any proposal for capacity building entrepreneurship development for micro enterprises working in the field of Food Processing Industries; and
- (f) if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES
(SHRI PRAHLAD SINGH PATEL)

(a) & (b). As part of Atmanirbhar Bharat Abhiyan - Vocal for Local Initiative in food processing sector, Ministry of Food Processing Industries (MoFPI) is implementing a centrally sponsored "PM Formalisation of Micro food processing Enterprises (PMFME) Scheme" for providing financial, technical and business support for setting up / upgradation of micro food processing enterprises in the country. The scheme is operational for a period of five years from 2020-21 to 2024-25 with an outlay of Rs. 10,000 Crore. Till date, 27,003 Loans have been sanctioned in the country under credit linked subsidy component of PMFME Scheme, out of which 5864 loans sanctioned in the State of Maharashtra. The State-wise details are at **Annexure**.

(c) & (d). The PMFME scheme is designed to address the challenges faced by the micro enterprises. The scheme aims to enhance the competitiveness of new and existing individual micro-enterprises in the unorganized segment of the food processing industry and promote formalization of the sector. The details of assistance available to Micro Food Processing Enterprises under PMFME Scheme:

(i). *Support to Individual / Group Category Micro Enterprises:* Credit-linked capital subsidy @35% of the eligible project cost, maximum ceiling Rs.10 lakh per unit;

(ii). *Support to SHGs for seed capital:* Seed capital upto Rs. 40,000/- per member of SHG engaged in food processing for working capital and purchase of small tools subject to maximum of Rs. 4 lakh per SHG.

(iii). *Support for Common Infrastructure:* Credit linked capital subsidy

@35% subject to maximum of Rs. 3 crore to support FPOs, SHGs, Cooperatives and any Government agency for setting up of common infrastructure. The common infrastructure will also be available for other units and public to utilize on hiring basis for substantial part of the capacity.

(iv). *Branding and Marketing Support*: Grant upto 50% for Branding and Marketing to groups of FPOs/ SHGs/ Cooperatives or an SPV of micro food processing enterprises.

(v). *Capacity Building*: The scheme envisages training for Entrepreneurship Development Skilling (EDP+): program modified to meet the requirement of food processing industry and product specific skilling.

(e) & (f). Capacity building and training is a critical component of the scheme in technical upgradation and formalization of micro food processing enterprises. The focus areas for capacity building are entrepreneurship development, compliance of Food Safety and Standards Authority of India (FSSAI) standards and general hygiene and other statutory compliances. District Resource Persons (DRPs) have been appointed to provide handholding support to micro food processing enterprises for the compliance of FSSAI and other statutory requirements.

ANNEXURE REFERRED IN REPLY TO PART (a) & (b) OF THE LOK SABHA UNSTARRED QUESTION NO. 4572 FOR ANSWER ON 28.03.2023 REGARDING “VOCAL FOR LOCAL IN FOOD PROCESSING SECTOR”

State-wise number of loans sanctioned under credit linked subsidy component of PMFME Scheme

Sl. No.	State/UT	No. of Loans Sanctioned
1	Andaman And Nicobar Islands	11
2	Andhra Pradesh	1937
3	Arunachal Pradesh	22
4	Assam	583
5	Bihar	2345
6	Chandigarh	5
7	Chhattisgarh	210
8	Dadra And Nagar Haveli And Daman And Diu	2
9	Delhi	94
10	Goa	41
11	Gujarat	100
12	Haryana	384
13	Himachal Pradesh	753
14	Jammu And Kashmir	212
15	Jharkhand	146
16	Karnataka	1922
17	Kerala	611
18	Ladakh	22
19	Madhya Pradesh	1468
20	Maharashtra	5864
21	Manipur	245
22	Meghalaya	30
23	Mizoram	5
24	Nagaland	24
25	Odisha	733
26	Puducherry	47
27	Punjab	935
28	Rajasthan	273
29	Sikkim	31
30	Tamil Nadu	3552
31	Telangana	1956
32	Tripura	46
33	Uttar Pradesh	2182
34	Uttarakhand	212
Total		27003